

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 24.04.2018

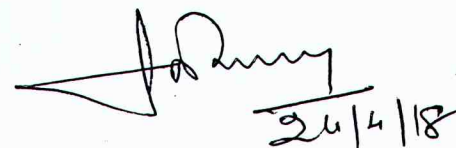
ORDER NO. 72 of 2018

Hon'ble President is pleased to partially modify the sitting notified vide roster no. **70 of 2018 for CESTAT Mumbai** to the extent indicated below :

On 25.4.2018 at 2.30 p.m. Hon'ble Shri Ramesh Nair, Member (J) and Hon'ble Shri Raju, Member (T) will hear following part-heard matters :

C/93218/2017 in C/87944/2017 & 27 others
C/85925/2017 & 3 others

By Order


24/4/18

(A.Mohan Kumar)
Registrar

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24/4/18
Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 24.04.2018


ORDER NO. 73 of 2018

Hon'ble President is pleased partially modify the sitting notified vide roster no. **69 of 2018 for CESTAT Delhi** to the extent indicated below :

On 26.4.2018 at 2.30 p.m. Hon'ble Shri V. Padmanabhan, Member (T) will hear the following ROM applications :

E/ROM/52281/2015 & Others

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar